

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 138 of 2019 [TP 122 of 2016(CP 27 of 2016)] With
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2020**

Name of the Company: Alliance Industries Ltd
V/s
People International & Services Pvt Ltd

Section: 397-398 of the Companies Act/IA for Adjournment of Hearing

ORDER

Learned Senior Counsel Mr. Saurabh Soparkar a.w. Learned Counsel Mr. Kunal Vaishnav appeared for the Petitioner. Learned Counsel Mr. Sandeep Singhi appeared. Learned Senior Counsel Mr. Navin Pahwa appeared for the Respondent. Learned Counsel Ms. Poonam Mathur appeared. Learned Counsel Mr. Amalpushp Shroti appeared for the Respondent no. 2. Learned Counsel Mr. Hamesh Naidu appeared for Alliance Industries Ltd. Learned Counsel Ms. Parini Shah appeared.

Heard Learned Senior Counsel for the Petitioner.

Matter to appear for further hearing on 17.12.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 11th day of December, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)